

इश्टियाक खान जैसे अनेक वीरों ने जन्म लिया है और लगभग 200 की संख्या में इन शहीदों की वीर नारियां निवास करती हैं। यहां सभी सेनाओं को मिलाकर 3,382 वीर नारियां निवास करती हैं। यहां वर्तमान में सभी सेनाओं से 30,026 की संख्या में रिटायर्ड सैनिक निवास करते हैं तथा लगभग 40 हजार की संख्या में सैनिक वर्तमान में सेवारत हैं। वीरों की इस धरती गाजीपुर के सैनिकों के कल्याण एवं सुविधा हेतु जनपद गाजीपुर में सीएसडी कैन्टीन नहीं है। यहां कैन्टीन के नाम पर 39 जीटीसी वाराणसी का एक्सटेंशन काउंटर है, जो जनपद गाजीपुर के सैनिकों के लिए पर्याप्त नहीं है और सैनिकों को सामान लेने हेतु 100 किलोमीटर की दूरी तय करके वाराणसी जाना पड़ता है। दूरी के कारण वृद्ध सैनिक अपना सामान लेने से वंचित रह जाते हैं। महोदय, जनपद गाजीपुर में सैनिकों की सुविधा के लिए सीएसडी कैन्टीन बनाया जाना अति आवश्यक है। इसके साथ-साथ ईसीएचएस, जो सैनिकों के लिए मेडिकल सुविधा है, उसके लिए भी सैनिकों को वाराणसी का रुख करना पड़ता है, जो सैनिक व उनके परिवारजनों के लिए असुविधा का कारण बना हुआ है। माननीय उपसभापति महोदय, मैं आपके माध्यम से और सदन के माध्यम से जनपद गाजीपुर में CSD canteen व ECHS, जो सुविधायुक्त हो, स्थापित करने की माँग करती हूँ। बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sangeeta Balwant : Shri M. Mohamed Abdulla (Tamil Nadu), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shri Niranjana Bishi (Odisha) and Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Prof. Manoj Kumar Jha (Bihar), Shri Pradip Kumar Varma (Jharkhand), Shri Neeraj Shekhar (Uttar Pradesh) and Dr. Parmar Jashvantsinh Salamsinh (Gujarat).

Now, Shri Tiruchi Siva, 'Need to Strengthen Fiscal Equity for Balanced National Growth'.

### **Need to strengthen the Fiscal Equity for balanced national growth**

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, this is to address the issue of fiscal federalism and the persistent neglect faced by Tamil Nadu in the allocation of financial resources and project sanctions by the Union Government, which undermines the spirit of cooperative federalism. Sir, Tamil Nadu has been facing a step-motherly treatment over the years, which is evidenced by inadequate disaster relief, dilution of tax devolution and disproportionate project sanctions. The twin cyclones, Fengal and Michaung, and the unprecedented floods due to torrential rains in the southern parts of Tamil Nadu have caused massive damage. The Union Government has released only Rs. 267 crores against the demand of the State Government of Rs. 37,906 crore. This is a very meagre amount compared to the

demand raised by the State Government. This gross inadequacy disregards not only the magnitude of the devastation, but also increases the strain on the State.

Further, Sir, the DPRs, the Detailed Project Reports, for Madurai and Coimbatore rail projects have been submitted in February, 2022. Then again, as per the directions of the Union Government, the requisite comprehensive mobility plan and the alternative analysis report have also been submitted in December, 2022. But the continued bureaucratic delays and scrutiny at multiple levels reflect a pattern of neglect that stalls the Tamil Nadu's development. Tamil Nadu's population is only 6.9 per cent whereas it contributes 9 per cent to the GDP. I don't want to compare other States which have more population and which contribute lesser. Whereas the 9<sup>th</sup> Finance Commission gave 7.93 per cent to Tamil Nadu, in the 12<sup>th</sup> Finance Commission, it has come down to 5.305 per cent, and now it is only 4.079 per cent. It has been diminishing day by day. I have a lot more to say, Sir. Under the MGNREGA, an amount of Rs. 3,797 crore is pending. So also, the funds are pending under the PMAY Gramin and Urban.

In this situation, I would urge the Union Government to ensure equitable disaster relief, revise the tax devolution in order to reward the tax contribution and fiscal discipline and address the structural inequalities that continue to penalise Tamil Nadu and other progressive States. Promoting equitable fiscal policies across the country is not just a constitutional mandate, but a necessity for India's balanced development. Thank you, Sir.

**MR. DEPUTY CHAIRMAN:** The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Tiruchi Siva: Dr. V. Sivadasan (Kerala) and Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Shri Ajit Kumar Bhuyan (Assam), Shri R. Girirajan (Tamil Nadu), Shri Niranjana Bishi (Odisha), Dr. John Brittas (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shri A. A. Rahim (Kerala), Dr. Sasmit Patra (Odisha), Smt. Jebi Mather Hisham (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Shri Jose K. Mani (Kerala), Shri P. Wilson (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Smt. Phulo Devi Netam, (Chhattisgarh), Shri N.R. Elango (Tamil Nadu), Ms. Dola Sen (West Bengal) and Shri Sanjay Singh (National Capital Territory of Delhi).

Now, Shri Pramod Tiwari on 'Concern over Unprecedented Decline in School Enrolment'.